

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

SUB: Filling up of vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota for the year 2022 - Notification issued for **40 vacancies - Publication of list of eligible officers - Regarding.**

- READ:**
1. Order dated 04.01.2007 in Civil Appeal No.1867/2006 and order dated 14.07.2009 in I.A.No.63 of 2009 of Hon'ble Supreme Court of India.
 2. High Court's Notification No.162-B.Spl., dated 31.03.2022.

ORDER ROC.NO.1320/2022-B.SPL., DATED:27.09.2022

The High Court passed the following Order:-

The following is the list of 12 eligible officers in the cadre of Civil Judges (Senior Division) who are now working as District and Sessions Judges under Rule 14(1) and 15 of Telangana State Judicial Services Rules, 2017 and who have put in not less than 5 years of qualifying service as on 31.03.2022 as per Rule 4 (2) (b) (iii) of the Telangana State Judicial Service Rules, 2017 to be considered for promotion as District Judges (Entry Level) by promotion under 65% quota for filling up of 40 vacancies, notified vide High Court's Notification 2nd read above, for the year 2022.

1.	SRI SUGALI NARAYANA, VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B.Nagar.
2.	SRI M.SRINIVAS, Formerly II Additional District and Sessions Judge (Fast Track Court), Adilabad at Mancheril, now under suspension vide ROC. No 616/2019-VC, dated 31.10.2019.
3.	SRI C.V.S.SAI BHUPATHI, II Addl. Metropolitan Sessions Judge-cum-XVI Addl. Chief Judge, City Civil Court, Hyderabad.

4.	SRI J. JEEVAN KUMAR, XII Additional Chief Judge, City Civil Court, Secunderabad.
5.	SRI P. SIVA RAM PRASAD, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Ranga Reddy District at L.B.Nagar.
6.	SMT. V. SHARADA DEVI, Judge, Principal Family Court-Cum-Additional Chief Judge, City Civil Court, Hyderabad.
7.	SMT. J. MAITHREYI, I Addl. District and Sessions Judge, Mancherial.
8.	SRI Y. JAYA PRASAD, XI Additional District and Sessions Judge-cum-XI Addl. Metropolitan Sessions Judge, Rangareddy District at L.B. Nagar.
9.	SRI T. NARSI REDDY, Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.
10.	SMT. SHOUKATH JAHAN SIDDIQUE, Judge, Family Court -Cum- III Additional District and Sessions Judge, Nizamabad.
11.	SMT. M. BHAVANI, I Additional District and Sessions Judge, Siddipet.
12.	SMT. Y. PADMA, Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Mahabubnagar.


 27/9/22
REGISTRAR (VIGILANCE)